

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

**No. (IB)-159(PB)/2017**

**SECTION: UNDER SECTION 7 of (IBC)**

**IN THE MATTER OF:**

**Gudearth Homes Infracon Pvt. Ltd.....Petitioner**

**V/s**

**Veebro Technoplast Pvt. Ltd. ....Respondent**

**Order delivered on 03.07.2017**

**Coram:**

**R.VARADHARAJAN**  
**Hon'ble Member (Judicial)**

**DEEPA KRISHAN**  
**Hon'ble Member (Technical)**

**For the Petitioner(s) : Mr. Hitesh Sachar,Advocate**

**For the Respondent : -**

**ORDER**

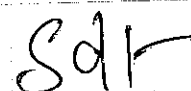
Learned Counsel for Petitioner is present and represents that in view of the order dated 28.6.2017, efforts were made to obtain tracking report about service of notice of the instant application on the Corporate Debtor at its



registered office and to this effect an affidavit dated 30.6.2017 has been filed. Learned Counsel for Petitioner showed tracking report and stated that in the tracking report the endorsement made is "Item delivery attempted unclaimed". Learned Counsel for Petitioner represents that once again an attempt will be made to serve through the e-mail address provided in the company's master data as available with MCA portal. Taking the same into consideration, Learned Counsel for Petitioner is directed to once again make attempts to serve through speed post <sup>on</sup> the Corporate Debtor at its registered office as well as serve the application and annexures at the e-mail address provided in the company's master data. Learned Counsel for Petitioner also represents that since the Petition was filed on 8.6.2017 and the IRP named in the Petition is not qualified to act as IRP as on 30.6.2017 and in the circumstances it would be necessary to substitute the IRP as the term is only <sup>upto 30-06-2017.</sup> Petitioner is directed to file an application to the said effect within a period of seven days from today and also serve a copy of the same in terms of the directions contained as above.

Call the matter on 10.7.2017.

  
**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**

  
**(R.VARADHARAJAN)**  
**MEMBER (JUDICIAL)**

U.D.Mehta  
03.07.2017